NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 65

MA 651/2017 IN CP 38/2016

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES**:** **Vandana Chalke**
V/s
Smita Yeole & Ors

Appearance (via video-conference):

For the Applicant : Adv. M. S. Bhardwaj i/b MSB Legal

For the Respondent : None present

Section 241-242 Of the Companies Act, 2013

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 21.11.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish